

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:5016  
ANSWERED ON:26.04.2000  
PROVIDENT FUND ACCOUNT  
P. RAJENDRAN

**Will the Minister of LABOUR be pleased to state:**

- (a) the amount outstanding in Provident Fund Account not withdrawn due to non-succession and disputes on right of successors; and  
(b) the total amount kept with the Government for the last three years, year-wise?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a): The PF claims are settled in local account offices of the EPF Organisation. Therefore, the requisite information about PF amount pending for settlement due to succession disputes is not centrally maintained.

(b): The total amount pertaining to the Employees Pension Scheme and EDLI Scheme deposited in the Public account of the central Govt. from the year 1996 - 97 onward was as given below:

(Rs. in Crore)

|         |           |
|---------|-----------|
| 1996-97 | 12,405.60 |
| 1997-98 | 13,813.44 |
| 1998-99 | 15,413.73 |